

COURT NO. 12
THE HONOURABLE SRI JUSTICE E.V. VENUGOPAL

To be heard on Friday the 16th day of October 2026 (AT 10:30 AM - HYBRID MODE)
NOTE-For Registration <https://tshc.vconsol.com/register> For attending Court Proceedings
<https://tshc.vconsol.com/login>

(MOTION LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>ADMISSION (CENTRAL GOVT.)</u>					
1	WP/35209/2026 IA 1/2026(Direction Petition)	Shirin Lakhani, Vs The Union of India	G SANGEETHA	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
2	WP/35260/2026 IA 1/2026(Direction Petition)	Mr. Bashetty Rohit Kumar Vs The Union of India	KANCHARLA NISHANTH KUMAR	N BHUJANGA RAO Deputy Solicitor General of India GP FOR HOME (R3)	ADILABAD
3	WP/35316/2026 IA 1/2026(Direction Petition)	M/s. Wonder Crop Care Pvt. Ltd. Vs The Union Bank of India	K AROAH	V DYUMANI N BHUJANGA RAO Deputy Solicitor General of India (R2)	HYDERABAD
4	WP/35358/2026 IA 1/2026(Direction Petition)	Sri.Syed Akram Uzzaman Vs Union of India	GUMMALLA BHASKER REDDY	N BHUJANGA RAO Deputy Solicitor General of India	KARIMNAGAR
5	WP/35362/2026 IA 1/2026(Direction Petition)	Master Danish Zayed Mohammed Vs The Union of India	MADANU NARESH	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
6	WP/35369/2026 IA 1/2026(Direction Petition)	Kotha Jaipal Reddy, Vs The Union of India,	THOOM SRINIVAS	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
7	WP/35382/2026 IA 1/2026(Direction Petition)	Mr Kotha Kranthi Kumar Vs Union of India	VISHAL PORANDLA	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
8	WP/35385/2026 IA 1/2026(Direction Petition)	Kenchaviteja Vs Union of India	VISHAL PORANDLA	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
9	WP/35411/2026 IA 1/2026(Direction Petition)	Mahesh Mane, Vs UNION OF INDIA	VEDANTH SINGH	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
10	WP/35420/2026 IA 1/2026(Direction Petition)	S.V. Prasanna Kumar Vs Union of India	BEGARI SRIKANTH	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
11	WP/35611/2026 IA 1/2026(Direction Petition)	DUNDRA MADHUSUDHAN Vs THE UNION OF INDIA	JOGRAM TEJAVAT	N BHUJANGA RAO Deputy Solicitor General of India GP FOR HOME (R5)	HYDERABAD
12	WP/35701/2026 IA 1/2026(Direction Petition)	Saroja Bharath Kumar Reddy, Vs Union of India	P SREE RAMYA	N BHUJANGA RAO Deputy Solicitor General of India GP FOR HOME (R3)	HYDERABAD
13	WP/35770/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	M/s. SHANTA SRIRAM CONSTRUCTIONS PRIVATE LIMITED Vs THE UNION OF INDIA	M HAREESH KUMAR	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
14	WP/35817/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	M/s. SHANTA SRIRAM CONSTRUCTIONS PRIVATE LIMITED Vs THE UNION OF INDIA	M HAREESH KUMAR	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD

FOR ADMISSION

15	CRP/3214/2026 IA 1/2026(Direction Petition)	Theliboina Venkatesh, Vs The Stage - I Election Authority for Gram Panchayat Elections,	M V VENU	SURYAPET
16	CC/4619/2026	Mrs.XYZ Vs Mrs.Charu Sinha	J. RAGHURAM	HYDERABAD
17	CC/4686/2026	Katarla Shekar Babu Vs Sri.Nalla Venkat Reddy	RAVI KUMAR GADIPE	RANGA REDDY
18	CC/4767/2026	Potla Laxmi Vs Sri Sandeep Kumar Sultania, IAS	V BRAHMAIAH CHOWDARY	KHAMMAM
19	CC/4770/2026	S.V. Ranga Rao Vs Saidulu	K L B KUMAR	HYDERABAD
20	CC/4854/2026	Gandhari Madhu Vs Smt.D.Divya	RAPOLU BHASKAR	MAHABUBAB AD
21	CC/5085/2026	Smt.Kosuri Aruna Vs Sri Lokesh Kumar, D.S., I.A.S	K GANI REDDY	HYDERABAD
22	CC/5091/2026	Guguloth Rammurthy Vs Smt. Y. Vijaya	CH VENKAT RAMAN	KHAMMAM
23	CC/5098/2026	Balabrahmachary Vs Sudharshan Reddy	VARUN KUMAR E	RANGA REDDY
24	CC/5114/2026 IA 1/2026(Direction Petition)	Mr. Vemuri Ramesh Babu Vs Mr. D. Lokesh Kumar	SARVANI DESIRAJU	HYDERABAD
25	CC/5121/2026 IA 1/2026(Direction Petition)	Dr. Preeti Vemuri Vs Mr. D. Lokesh Kumar	SARVANI DESIRAJU	HYDERABAD
26	CC/5122/2026 IA 1/2026(Direction Petition)	Vemuri Srihari Vs Mr. D. Lokesh Kumar	SARVANI DESIRAJU	HYDERABAD
27	CC/5173/2026	Goddeti Saidhulu Vs Sri Lokesh Kumar D.S. (IAS)	K.V. SATYA RAMACHANDRA RAO	SURYAPET
28	CC/5179/2026	K.Ramu Vs Sri C.Narayana Reddy, IAS	MOHD SUBHAN PASHA	RANGA REDDY

COURT NO. 12**THE HONOURABLE SRI JUSTICE E.V. VENUGOPAL****To be heard on Friday the 16th day of October 2026 (AFTER MOTION LIST - HYBRID MODE)****NOTE-For Registration <https://tshc.vconsol.com/register> For attending Court Proceedings <https://tshc.vconsol.com/login>****(DAILY LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR WITHDRAWAL</u>					
29	WP/18196/2026 IA 1/2026(Stay Petition)	Indu Electricals Vs Government of India	AKELLA KAMESHWAR RAO	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
30	WP/32112/2026 IA 1/2026(Direction Petition)	Shaik Ayub Imran Khan, Vs The Union of india	KARAVATHULA BHARATH	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
<u>ADMISSION</u>					
31	WP/5184/2024 IA 1/2024(Direction Petition) IA 1/2026(Vacate Stay Petition) IA 2/2026(Condone Delay in Rep)	Parupalli Madhava Rao Vs The State of Telangana	KOWTURU PAVAN KUMAR	GP FOR REVENUE S MADAN MOHAN RAO (R4) GP FOR WOMEN DEV CHILD WELFARE (R2) S MADAN MOHAN RAO (R5) S MADAN MOHAN RAO	BHADRADRI KOTHAGUDE M
32	CC/2282/2025	Smt Tehseen Sajida Vs Md Idrees khan	GULAM MOHD MUSTAFA		HYDERABAD Order dt 24/4/26 SR) Notice sent through Whatsapp Number 8885670555 (Successfully delivered)
33	CC/92/2026	Chidem Ramesh Babu Vs T.S.Divakara I.A.S.,	T VASANTHA RAO	GP FOR REVENUE	MULUGU RR- 1 to 3) Notice sent through District Judge Mulugu District by Speed post and by RPAD not yet returned
34	CC/335/2026	T Sridhar Kumar Vs Sri Chandrashekar Badugu	RAMAVARAM CHANDRASHEKAR REDDY	GP FOR REVENUE	NALGONDA
35	CC/1422/2026	Gurumitkal Kedarnath @ Hiremath Kedarnath Vs Sri. CH.Madhu Mohan	VIJAY B PAROPAKARI		NARAYANPET
36	CC/1708/2026	Smt. Velpula Lingamma Vs Sri B.Varaprasad	KARUNAKAR REDDY	GP FOR REVENUE	NALGONDA
37	CC/2041/2026 IA 1/2026(Condone Delay in Rep)	Mallapuram Ravi Vs SRI M SURENDER	M SWATHI		RANGA REDDY
38	CC/2315/2026 IA 1/2026(Dispense with Petition)	Bandi Jayadev Vs Sri N. Srinivas Rao	NARESH VANKAYALAPATI	GP FOR REVENUE	KHAMMAM
39	CC/3091/2026	Md. Abdul Abdul Khader Vs Sri. C. Narayana Reddy	M SALEEM		RANGA REDDY

40	CC/3392/2026	Gaddam Vanamala Vs Navin Mittal	TAKKURI CHANDHANA	GP FOR REVENUE	ADILABAD R1) Notice sent through the Chief Judge, City Civil Court, Hyderabad by Spl. Messenger and by SPAD not yet returned RR-2 and 3) Notice sent through District Judge, Adilabad District by Speed post not yet returned
41	CC/3669/2026	Smt Goda Alivelamma Vs Sri Daruri Subrahmanyam	JANARDHAN GOUD SUNKARI	GP FOR REVENUE	WANAPARTH Y
42	CC/3743/2026	Smt. N. Bharathamma Vs Smt. Anitha	VENKATAIAH EDIGA		VIKARABAD
43	CC/3766/2026	M/s K. Anand and Company Vs Sri Sandeep Kumar Sulthania	R KISHAN PRASAD	GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV (R4) GP FOR PANCHAYAT RAJ RURAL DEV (R5) GP FOR PANCHAYAT RAJ RURAL DEV (R3) GP FOR PANCHAYAT RAJ RURAL DEV (R2)	KARIMNAGAR
44	CC/3833/2026	Smt. Godugu @ Pinna Rajamani Vs Smt. K. Hymavathi, IAS	AKKAM ESHWAR	GP FOR REVENUE	SIDDIPET
45	CC/3870/2026	Gaddam Ramu Vs Srinivas Rao	VEERA BABU GANDU		BHADRADRI KOTHAGUDE M
46	CC/3899/2026	Nathala Anji Reddy Vs Sri RAJI REDDY	MOHD ASIFUDDIN		SIDDIPET
47	CC/3938/2026	Penugonda Upender Rao, Vs Sri D.S. Lokesh Kumar, I.A.S.,	SRINIVAS EMANI	GP FOR REVENUE (R4)	KHAMMAM R1) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger and by SPAD not yet returned RR-2 to 5) Notice sent through District Judge, Khammam District by SPAD not yet returned
48	CC/3989/2026	M.A. Rahman Vs Lokesh Kumar D.S.	K JAGADISHWAR REDDY	GP FOR REVENUE (R4) GP FOR REVENUE (R3)	HYDERABAD

ADMISSION (CO-OP SOCIETIES)

49	WP/6263/2026 IA 1/2026(Direction Petition) IA 2/2026(Vacate Stay Petition) IA 3/2026(Vacate Stay Petition) IA 4/2026(Extension Petition) IA 5/2026(Extension Petition) IA 6/2026(Vacate Stay Petition) IA 7/2026(Vacate Stay Petition)	R.B. RUSHI Vs The State of Telangana	M DAMODAR REDDY	GP FOR COOPERATION SETTY RAVI TEJA M VENKAT DIVAKAR CHIDAGAM SRINIVAS (R5) CHIDAGAM SRINIVAS	RANGA REDDY
50	WP/34868/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Vardhaman Janardhan, Vs The State of Telangana,	G ANURITHA REDDY	GP FOR COOPERATION DEVARA SAMHITHA (R5)	HANUMAKON DA

ADMISSION (REVENUE)

51	WP/5654/2024 IA 1/2024(Direction Petition) IA 2/2024(Vacate Stay Petition)	Komaram Anil Kumar Vs The State of Telangana	SREENIVASA RAO RAVULAPATI	GP FOR REVENUE S MADAN MOHAN RAO (R15) S MADAN MOHAN RAO	KHAMMAM
52	WP/7978/2024 IA 1/2024(Direction Petition)	Vankudoth Naresh Vs The State of Telangana,	SREENIVASA RAO RAVULAPATI	GP FOR REVENUE S MADAN MOHAN RAO (R6)	KHAMMAM
53	WP/11694/2024 IA 1/2024(Direction Petition)	Annepu Srinivas Reddy Vs The State of Telangana	JETTY ANJANEYULU	GP FOR REVENUE L HARISH (R5) L HARISH (R6)	NARAYANPET
54	WP/12546/2024 IA 1/2024(Direction Petition)	Chelkala Odelu Vs The State of Telangana	KONDADI AJAY KUMAR	GP FOR REVENUE	MANCHERIAL
55	WP/17021/2024 IA 1/2024(Direction Petition) IA 1/2025(Vacate Stay Petition)	Gadapa Umesh Vs The State of Telangana	AMRUTH RAO JOOKANTI	GP FOR REVENUE	MANCHERIAL
56	WP/19120/2024 IA 1/2024(Injunction Petition) IA 2/2024(Implead Petition) IA 3/2024(Additional Material Petition) IA 4/2024(Vacate Stay Petition)	Prashant Verma Vs The State of Telangana	D JAGAN MOHAN REDDY	GP FOR REVENUE GP FOR IRRI AND COMM AREA DEV (R6) GP FOR IRRI AND COMM AREA DEV	MEDCHAL- MALKAJGIRI
57	WP/26051/2024 IA 1/2024(Direction Petition) IA 1/2025(Substitute Petition)	Samreddy Raghunath Reddy Vs The State of Telangana	A KESHAHA REDDY	GP FOR REVENUE	RANGA REDDY
58	WP/30836/2024 IA 1/2024(Direction Petition)	Mohd Moosa Vs The State of Telangana	MD AJMAL AHMED	GP FOR REVENUE	ADILABAD

ADMISSION (CENTRAL GOVT.)

59	WP/10615/2023 IA 1/2023(Direction Petition) IA 1/2024(Vacate Stay Petition) IA 1/2025(Permission Petition) IA 1/2026(Fix an Early Date)	Vikasa Bharathi Vidya Niketan Educational Society Vs Union Bank of India	KANUMURI KALYANI	N V SUBBA RAJU PRABHAKAR CHIKKUDU PRABHAKAR CHIKKUDU (R2)	HANUMAKON DA
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60	WP/23375/2024 IA 1/2024(Suspension Petition) IA 2/2024(Direction Petition)	Maj Meenu Tomar Vs UNION OF INDIA	SAVITHA BADDAM	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
61	WP/5131/2025 IA 1/2025(Direction Petition) WP/23654/2025 WP/25042/2025 WP/25215/2025 WP/25233/2025	Cherukuri Sridhar Vs Union of India	B RAVEENDRA BABU	N BHUJANGA RAO Deputy Solicitor General of India V V S N RAJU (R3) M/S. N LEGAL HYDERABAD (R2)	HYDERABAD
62	WP/23654/2025 IA 1/2025(Direction Petition)	HARISHBABU VEMULAPALLI, Vs UNION OF INDIA,	B RAVEENDRA BABU	K V RAMA RAO (Sr SC FOR CENTRAL GOVT COU) MANAV GECIL THOMAS (R3) M/S. N LEGAL HYDERABAD (R2)	HYDERABAD
63	WP/25042/2025 IA 1/2025(Direction Petition)	HARISHBABU VEMULAPALLI Vs UNION OF INDIA	B RAVEENDRA BABU	N BHUJANGA RAO Deputy Solicitor General of India MANAV GECIL THOMAS (R3) M/S. N LEGAL HYDERABAD (R2)	HYDERABAD
64	WP/25215/2025 IA 1/2025(Direction Petition)	CHERUKURI SRIDHAR, Vs UNION OF INDIA,	B RAVEENDRA BABU	N BHUJANGA RAO Deputy Solicitor General of India MANAV GECIL THOMAS (R3) M/S. N LEGAL HYDERABAD (R2)	HYDERABAD
65	WP/25233/2025 IA 1/2025(Direction Petition)	CHERUKURI SRIDHAR, Vs UNION OF INDIA	B RAVEENDRA BABU	N BHUJANGA RAO Deputy Solicitor General of India MANAV GECIL THOMAS (R3) M/S. N LEGAL HYDERABAD (R2)	HYDERABAD
66	WP/22953/2025	Smt. Ramavath Bujji Vs The Union of India	SRIKANTH CHINTALA	B JITHENDER (CENTRAL GOVT COUNSEL) M SRINIVAS (R4) M SRINIVAS (R5) M/S. N LEGAL HYDERABAD (R3) GP FOR FINANCE PLANNING (R2)	RANGA REDDY
67	WP/3693/2026 IA 1/2026(Direction Petition)	Kaleem Ullah Vs Union of India	SOMA RAVI KIRAN REDDY	SRIRAM POLALI (SC FOR CENTRAL GOVT)	ADILABAD
68	WP/8304/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Puchalapalli Mahindhar Reddy Vs The Union of India	K R SRIKANTH	N BHUJANGA RAO Deputy Solicitor General of India B PRAVEEN KUMAR (R2)	HYDERABAD
69	WP/10563/2026 IA 1/2026(Direction Petition) IA 2/2026(Fix an Early Date) IA 3/2026(Vacate Stay Petition) IA 4/2026(Implead Petition) IA 5/2026(Amendment Petition) WP/26232/2026	Gowripaga Albert Lael, Vs Union of India	J SUDHEER	N BHUJANGA RAO Deputy Solicitor General of India GP FOR HOME (R3) SRINIVAS KAPATIA (SPCL PP FOR CBI) (R2) NAREN SAI CHIRAMDASU NAREN SAI CHIRAMDASU (R7)	HYDERABAD
70	WP/26232/2026 IA 1/2026(Direction Petition) IA 3/2026(Perjury Petition)	JOSEPH D SOUZA Vs DIRECTORATE OF ENFORCEMENT	NAREN SAI CHIRAMDASU	V T KALYAN (SC FOR CENTRAL GOVT)	HYDERABAD

71	WP/10587/2026 IA 1/2026(Suspension Petition)	Dr. Atiya Jabeen, Vs Union of India,	AVADESH NARAYAN SANGHI	N BHUJANGA RAO Deputy Solicitor General of India GP FOR HOME (R3)	HYDERABAD
72	WP/19175/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	JADDU VEERA DATHATREYA Vs Union of India	T RAJU	N BHUJANGA RAO Deputy Solicitor General of India VEERAGANTI ILENDER (R4) VEERAGANTI ILENDER (R5)	HYDERABAD
73	WP/21103/2026 IA 1/2026(Direction Petition)	Shivakumar Palkal Vs Reserve Bank of India RBI	K L B KUMAR	M P KASHYAP (R2)	RANGA REDDY
74	WP/28217/2026 IA 1/2026(Direction Petition)	Latheef Ahmed Vs Union of India	R SUSHANTH REDDY	M KRISHNA SAI	NIRMAL
75	WP/28338/2026	B. Subash Vs Government of India	BONALA SARAMMA	BANDAR MANAV KUMAR	HYDERABAD
76	WP/29205/2026 IA 1/2026(Direction Petition)	Dr. Dilnaaz Farooqui Vs The Union of India	NARSIMULU NEELI	N V R RAJYA LAKSHMI (SC FOR CENTRAL GOVT)	HYDERABAD
77	WP/33111/2026 IA 1/2026(Direction Petition)	Bhavika Tala Vs The Union of India	R GOPI MOHAN	N BHUJANGA RAO Deputy Solicitor General of India	RANGA REDDY
78	WP/34629/2026 IA 1/2026(Direction Petition)	Dubbudu Ramakanth Reddy Vs The Union of India	SAI PRASEN GUNDAVARAM	PULIMAMIDI SHASHIDHAR REDDY GP FOR HOME (R4)	HYDERABAD

INTERLOCUTORY

79	WP/10352/2024 IA 1/2024(Direction Petition) IA 2/2024(Receive Docs Petition)	Sri.GugulothSariya @ BuglothuSariya, Vs State of Telangana,	S SURENDER REDDY	GP FOR REVENUE P S V PRASAD (R5)	MANCHERIAL
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FINAL HEARING

80	WP/21177/2026 IA 1/2026(Stay Petition) IA 2/2026(Set Aside Petition) IA 3/2026(Direction Petition) IA 4/2026(Direction Petition) IA 5/2026(Vacate Stay Petition)	MIDWIN MEDICAL AND GENERAL STORES Vs The Union of India	ANJALI NISHTALA	N BHUJANGA RAO Deputy Solicitor General of India K PRADEEP REDDY (R7) M/s RESU LAW OFFICE (R5) T SRUJAN KUMAR REDDY (SPL PP FOR CBI) (R8) K PRADEEP REDDY (R6) V T KALYAN (SC FOR CENTRAL GOVT) (R9)	HYDERABAD
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